

7.	Punjab						
8.	Delhi	914	45	994	64	1064	88
9.	Daman & Diu	-	-	-	-	8	1
10.	Dadra & Nagar Haveli	-	-	-	1	-	-
11.	Goa	324	8	357	12	594	12
12.	Gujarat	329	18	513	18	517	21
13.	Haryana	68	1	120	1	135	1
14.	Himachal Pradesh	13	3	13	9	13	9
15.	Jammu & Kashmir	12	2	10	2	10	2
16.	Karnataka	876	7	1569	26	1954	51
17.	Kerala	180	76	180	76	180	76
18.	Lakshadweep	2	-	2	-	5	-
19.	Madhya Pradesh	64	19	64	21	214	60
20.	Maharashtra	5482	124	5482	280	6273	1041
21.	Manipur	1988	22	2758	68	3989	99
22.	Mizoram	31	-	53	-	63	-
23.	Meghalaya	-	-	-	-	53	-
24.	Nagaland	112	-	112	-	261	4
25.	Orissa	5	-	33	2	143	2
26.	Pondicherry	525	6	1009	6	1556	94
27.	Rajasthan	14	1	43	1	46	3
28.	Sikkim	-	-	-	-	1	-
29.	Tamil Nadu	2449	153	2766	345	2768	372
30.	Tripura	-	-	-	-	13	-
31.	Uttar Pradesh	387	8	475	8	565	8
32.	West Bengal	169	17	251	27	251	39
	Total	14260	559	17121	1017	21284	2097

* All Cumulative Figures

Expansion of Railway Network

1681. SHRI S.M. LALJAN BASHA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any proposal for expansion of Railway Network on the South Eastern Railway joining Bhadrak Cuttack via Chandbali, Baligaon and Bhadrak Cuttack via Anandpur, Agarpara in the Orissa State ;

(b) whether similar expansion has been planned by the Government for linking other parts of the Backward Areas of the Country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b) No, Sir.

(c) Does not arise.

(d) Constraint of resources.

Bed Rolls in Trains

1682. SHRI RAM NIHORE RAI : Will the PRIME MINISTER be pleased to state :

(a) whether the bed rolls provided to the passengers in trains are not hygienic and not washed on daily basis and the passengers are compelled to use the bed rolls already used by some other passengers; and

(b) if so, the steps proposed to be taken to provide clean and hygienic bed roll in the trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b) Zonal Railways have been asked to supply only neat, clean and good quality of bed rolls to the passengers. The washable items like bedsheets, towel, pillow cover are required to be washed after every use. Surprise checks are conducted from time to time to ensure that neat and clean bed rolls are only supplied to the passengers. Suitable action taken against the staff concerned whenever any lapse is noticed on their part.

Portable and Drain Water

[Translation]

1683. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) The reasons for the non-approval by the central Government to the projects sent by the Board of Water Supply and Disposal of drain water in 1994-95; and

(b) the time by which these projects would be approved?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) and (b) 42, out of the 65 schemes sponsored by the U.P. Government have already been sanctioned by Government of India. As the permissible financial ceiling based on the scheme guidelines and the allocation for the State for the current year has been exceeded, the rest of the schemes are not presently eligible for sanction.

No drainage scheme has been received from U.P. Government for sanction.

[*English*]

Punctuality of Trains

1684. SHRI R. SURENDER REDDY :

SHRI PHOOL CHAND VERMA :

Will the PRIME MINISTER be pleased to state :

(a) whether any result oriented and incentive-giving schemes for maintenance of punctuality in the train timings have been mooted by the Railway Board recently; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) Does not arise.

Urja Village Scheme

1685. SHRI BADUDEB ACHARIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have withdrawn the Urja village scheme; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES : (PROF. P.J. KURIEN) : (a) and (b) No, Sir. The Government have not withdrawn the Urja Villages (Urjagram) Scheme. So far, 412 Urjagram Projects have been taken up in various States/UTs of the country.

Augmentation of Investment in R&D

1686. SHRI RAMESH CHENNITHALA : Will the PRIME MINISTER be pleased to state :

(a) the percentage of G.D.P. spent on R & D in India in comparison to other developing countries;

(b) the reasons for India remaining way behind other nations in R & D;

(c) whether there is any proposal to augment substantially the investment in R&D; and

(d) if, so the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY, AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) R and D Expenditure as percentage of GNP for India and selected developing countries is as under :

Country	Reference Year	R&D Expenditure as % on GNP
Argentina	1988	0.40
Brazil	1985	0.40
Egypt	1982	0.20
India	1992	0.83
Indonesia	1988	0.20
Israel	1985	3.10

Malaysia	1989	0.10
Mauritius	1992	0.30
Nigeria	1987	0.10
Pakistan	1987	1.00
Philippines	1984	0.10
Republic of Korea	1988	1.90
Sri Lanka	1984	0.20
Thailand	1987	0.20

Source : UNESCO Statistical Yearbook, 1992.

(b) Compared to developed and few developing countries India's expenditure on R&D is less in relation to GNP. In absolute terms, India's R&D expenditure has increased over the years.

(c) and (d) In order to augment industrial investment in R&D Government has evolved following support measures from time to time :-

- Income tax relief on R&D expenditure.
- Weighted Tax deduction for sponsored research.
- Customs Duty exemption.
- Accelerated depreciation allowance.
- Price control exemption on domestic R&D based bulk drugs.
- Promotion of International R&D collaborations at the enterprise/institutional levels.
- Direct funding of R&D projects in industry by Government Departments.
- Nation Awards for outstanding R&D achievements and commercialisation of public funded R&D.
- Indirect benefits like credibility for obtaining financial assistance for R&D from financial institutions.
- Setting up of Technology Development Fund.

Epilepsy

1687. SHRIMATI VASUNDHARA RAJE :

DR. VASANT NIWRUTTI PAWAR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is rise in number of epilepsy cases in the country;

(b) the number of cases reported during the last two years;

(c) whether the treatment for this disease is becoming costly and creating problems for poor people; and

(d) if so, the steps Government intend to take to contain this disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANJULAY) : (a) and (b) No definite data is available. However, there is no apparent increase of epileptic cases. The prevalence rate of epilepsy in the country is 4-6 per 1000 people.

(c) Commonly used anti-epileptic drugs, viz., Phenobarbitone, Phenytoin, Carbamazepine and Sodium Valproate, are made available at reasonable rates.